

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 2110
TO BE ANSWERED ON 04.08.2022

Disposal of lithium battery

2110. SHRI VINAY DINU TENDULKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) details of the ill-effects of disposing the lithium battery of the electric cars on the land where the chemical reaction takes place due to disposal inside the earth;
- (b) whether any study has been conducted about ill-effect of chemical pollution spreading through this on the fertility of the land; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a), (b) & (c): Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, define the hazardous characteristics of constituents contained in a waste with leachable concentration limits defined for waste constituents. If the leachable concentrations exceed the defined threshold limits, the waste would be hazardous in nature and may cause soil and ground water contamination if it is not managed in environmentally sound manner. There is no information available with the Ministry regarding impact of Lithium Ion batteries on fertility of land. Further, Battery Waste Management Rules, 2022 finalised by the Ministry enable provisions for environmentally sound management of waste batteries including Lithium Ion batteries.
